

बना रहा है। व्ययन स्थल पर रिग का निर्माण कर दिया गया है और सिविल निर्माण कार्य पूरा हो चुका है। अस्थायी तौर पर तेल तथा प्राकृतिक गैस श्रायोग की इस कुएं के व्ययन कार्य को फरवरी 1977 में आरम्भ करने की योजना थी, परन्तु अब कुछ सामग्रियों का आयात करने के पश्चात् इस कुएं की अग्रस्त-सितम्बर 1977 में खोदे जाने की सम्भावना है। इस कार्य में किसी प्रकार की राजनैतिक विचारधारा के कारण विलम्ब नहीं हुआ है।

(ग) इस समय तेल तथा प्राकृतिक गैस श्रायोग गालसी संरचना में एक कुएं की खुदाई कर रहा है। इस कुएं को लागत लगभग 76 लाख रुपये होने की सम्भावना है।

Shifting of Income Tax Appellate Tribunal from Cuttack to Calcutta

3979. SHRI SARAT KAR:

SHRI S. KUNDU:

SHRI GOVINDA MUNDA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether an order has been issued to shift the Income-tax Appellate Tribunal from Cuttack to Calcutta;

(b) if so, why such an order had been issued in spite of the fact that the tribunal has not only been helpful for the taxpayers of Orissa but also it has enhanced Government's revenue;

(c) whether Government have received any representation in this regard; and

(d) if so, action taken thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (d). For administrative considerations it was proposed as a temporary arrangement, that the Cuttack Bench may sit at Calcutta and come to Cuttack as and when required to dispose of the cases filed before the Cuttack Bench. Some representations were received. On re-consideration, the proposal is not being pursued.

Award of Goods/Parcels Handling Contracts on Eastern and Northern Railways

3980. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the details of Goods/Parcels handling contracts awarded to Railway Station Porters' Co-operative Labour Contract Society Ltd., Allahabad on Eastern and Northern Railways together with date of award of contracts during the last three years;

(b) the monthly valuation of each contract and also whether these contracts were awarded through negotiations or through open tenders; and

(c) whether the agreement executed by the Society contains a clause for payment of "Fair Wages" to the workers?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). A statement is attached.

(c) Yes.

Statement

Details of Goods/Parcel Handling Contracts on Eastern and Northern Railways awarded to Railway Station Porters' Co-operative Labour Contract Society Ltd., Allahabad

S. No.	Details of Goods and Parcels handling contracts	Period of contract	Monthly valuation of the contract	Whether contract awarded through negotiations and/or open tenders
Rs.				
1	2	3	4	5
EASTERN RAILWAY				
1	Parcels handling at Mughalsara	1-11-75 to 31-10-78	6839.46	Negotiations
2	Goods handling at Mughalsara	1-11-76 to 31-10-79	15,044.00	Negotiations